

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

NEW DELHI, the 21st September, 1978.

...
NOTIFICATION
INCOME-TAX

No.2515 /F.No.203/120/78-ITA.II /: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Act, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the Scientific Research Programme : Preparation of Guar gum Derivatives and their evaluation as Thickeners for Slurry/Gel Explosives.

Name of the Sponsorer : M/s. IDL Chemicals Ltd., Hyderabad.

To be undertaken by : The Ahmedabad Textile Industries Research Association, Ahmedabad.

Proposed date of commencement : 1.6.1978.

Anticipated date of completion : 28.2.1979.

Estimated Outlay : Rs.65,000/-.

2. The Ahmedabad Textile Industries Research Association, Ahmedabad stands approved u/s.10(2)(xiii) of the Income-tax Act, 1922 vide la te Finance Department Notification No.34 dated 23.11.1946

Sd/- (J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA.

Copy to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st floor, Aiwane-ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Delhi with reference to their O.M.No.2/40/77-RA dated 28th June, 1978.
5. The Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.I.(R.S.&P)., New Delhi (5 copies).

AUTHORISED FOR ISSUE.

Sd/- (J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA.


(H.D.SHARMA)

ASSTT.DIRECTOR(RS&P).

No.CC/ITAIL/2433/588/RSP/78.

*Nagpal.